

calling subscriber do not operate whenever call is made to a number fitted with such a device.

(c) FIR has been lodged by CBI under Section 25 of the IT Act 1885 against the users in whose premises such devices were detected during joint raid by CBI along with MTNL officers. No official of MTNL was found involved.

(d) This device is ineffective as far as E-10B digital electronic exchanges are concerned. In order to make this device ineffective in Electro mechanic Exchanges modification are being carried out wherever necessary. This will be completed in all electro mechanical exchanges in Delhi by middle of August 1990. For Fetex Analogue Electronic Exchanges, case is being referred to Telecom Engineering Centre (TEC) and the suppliers.

Poisonous Agro-Chemicals

471. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a list of poisonous agro-chemicals exists in India on the lines of similar regulations in U.K.;

(b) if not, the reasons therefor and the corrective steps proposed to be taken in this regard; and

(c) since when these dangerous agro-chemicals have been in use in India?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) There is a list of pesticides, also some-

times called agro-chemicals, in the Schedule of the Insecticides Act, 1968 prepared on the basis of expert advice of Central Insecticides Board. This includes all pesticides which can be registered in this country for use. There is no separate list for 'poisonous' by their chemical nature. The C.I.B. considers any requests for addition in this list on the basis of Internationally published literature on pesticides, including from U.K. We are not specifically following any Regulations adopted for this purpose in the U.K.

(b) Question does not arise.

(c) The list of pesticides allowed for use in India was consolidated in the Schedule after coming into force of the Insecticides Act, 1968, but some of these pesticides were also in use for some time before that.

DTC Bus Queue Shelters

472. SHRI KIRPAL SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is no bus shelter on the entire stretch of Rouse Avenue road in Delhi;

(b) if so, whether Government have any proposal to provide shelters on this stretch of road; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) to (c). The four bus queue shelters that existed earlier on the stretch of Rouse Avenue Road, were demolished when this road was widened by Municipal Corporation of Delhi. In view of the completion of this work, DTC has planned, as a part of the annual programme of 1990-91, to construct bus queue shelters on this road.